

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6888/2018

CHAMUNDESHWARI ELECTRICITY SUPPLY COMPANY LTD. (CESC) Appellant(s)

VERSUS

SAISUDHIR ENERGY (CHITRADURGA) PVT. LTD. & ANR. Respondent(s)

[HEARD BY : HON. SANJAY KUMAR AND HON. SATISH CHANDRA SHARMA,
JJ.]

Date : 25-08-2025 This matter was called on for pronouncement of judgment today.

For Appellant(s) : Mr. Dhruv Mehta, Sr. Adv.
Ms. Garima Jain, AOR
Ms. Sumana Naganad, Adv.
Mr. Tushar Kanti Mohindroo, Adv.
Mr. Arnav Khanna, Adv.
Mr. Kartikeya Sharma, Adv.
Mr. Mohit Singh, Adv.
Ms. Nidhi Gupta, Adv.
Ms. Vismaya Simha, Adv.

For Respondent(s) : Mr. Snehasish Mukherjee, AOR

Hon'ble Mr. Justice Satish Chandra Sharma has pronounced the reportable Judgment of the Bench comprising Hon'ble Mr. Justice Sanjay Kumar and His Lordship.

The appeal is allowed in terms of the signed reportable Order.

Pending application(s), if any, shall stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)

(signed reportable judgment is placed on the file)

